

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P. (PIL) No.3963 of 2019

Gramin Ekta Manch Petitioner

Versus

The State of Jharkhand and others Respondents

**CORAM: HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**

For the Petitioner : Mr. Soumitra Baroi, Advocate
For the State : Mr. Sachin Kumar (Addl. AG-II)
For BCCL : Mr. Amit Kumar Das, Advocate
For the Pollution Control Board: Ms. Richa Sanchita, Advocate

Oral Order
04/Dated: 26.06.2020

With consent of the parties, hearing of this matter has been done through video conferencing.

As prayed on behalf of the learned counsel appearing for the petitioner to file supplementary affidavit, put up this matter on 21.08.2020. However, this will not preclude the learned counsel for the respondents from seeking instruction in this matter.

(Dr. Ravi Ranjan, C.J.)

(Sujit Narayan Prasad, J.)